

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:247
ANSWERED ON:06.12.2013
AGREEMENT FOR SUPPLY OF LNG
Tagore Shri Manicka

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Gas Authority of India Limited (GAIL) has signed agreement with two US based companies for bringing Liquefied Natural Gas (LNG) to the country over a period of 20 years;
- (b) if so, the details thereof along with the terms and conditions of the above agreement; and
- (c) the time by which the agreement is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

(a) to (c): Yes, Madam. The details of agreements executed by GAIL are as under:

Supplier	Commencement	Period	Contract	LNG Quantity
of LNG	(in years)	Type	(in MTPA)	
Sabine Pass	2017-18	20	FoB #	3.50
Liquefaction LLC				
Dominion Resources	2017-18	20	Liquefaction	2.30
INC			Tolling ##	

GAIL is in the process of making shipping arrangements for transporting these volumes.

Supply subject to GAIL arranging feed gas to the liquefaction capacity for equivalent quantity and clearance from Federal Energy Regulatory Commission (FERC).

The terms and conditions of the agreement are within the commercial realm of companies.